

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 107/01/2020 O.A./260/354/2018

M.A./260/210/2018 A MAJHI & OTHERS

-V/S-

BHARAT SANCHAL NIGAM LIMITED ITEM NO:6 FOR APPLICANTS(S) Adv. : Mr. B. S. Tripathy

FOR RESPONDENTS(S) Adv.: Mr. K. C. Kanungo
Mr. S. Behera for Respondent No.1

Notes of The Registry	Order of The Tribunal				
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>Ld. Counsel for the applicant wants to withdraw the OA which is allowed. Accordingly, the OA is disposed of as withdrawn.</p>				
	<p>Copy of this order be given to Ld. Counsels for all the parties.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">pms</td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	pms	
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pms					